

MINUTES OF THE MEETING NO. 04(2018-19) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 17.07.2018 AT 2.00 P.M. AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 04 (2018-19) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 17.07.2018 at 2.00 P.M. in Room No. 04, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Dr. Anup Kainthola, Q.I. (Trade), Department of Animal Husbandry, Dairying and Fisheries.
- (ii) Shri Vinod Kumar, Technical Officer (SU), MoEF&CC
- (iii) Shri Sarvesh Kumar, Section Officer, Deptt. of Fertilizers

In attendance:

- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri S.K. Mohapatra, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO

3. Altogether 29 applications (including 23 deferred cases) were considered by the EFC, out of which 9 cases were approved (including 3 post facto approvals), 3 cases were dropped and remaining 17 cases were deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)				
1.	M/s. BASF India Limited, Mumbai F.No. 01/91/110/05/AM19/EC	1.00 Kg. Rice-Seed (Oryza Sativa) (Sample) for FOB value of USD 1.00	24.04.2018 and 07.05.2018	Deferred due to want of NOC/comments from DAC&FW (Seed Division). Representative of DAC&FW informed during the meeting that the firm has saperately filed application with them which is under examination.
2.	M/s. JK Agri Genetics Limited, Hyderabad F.No. 01/91/110/27/AM19/EC	80,000 Kgs. Partex Hybrid-4 (JKRH 1220) for FOB value of USD 184000.00	06.06.2018	Approved as per NOC/comments received from DAC&FW (Seed Division) vide their O.M. No.1-115/2018-SD.IV (235th EXIM – 10 & 11) dated 10th July, 2018 for export of 80,000 Kgs. Partex Hybrid-4 (JKRH 1220).
3.	M/s. JK Agri Genetics Limited, Hyderabad F.No. 01/91/110/28/AM19/EC	160000 Kgs. Hybrid Rice Seeds (JKRH2082 and	06.06.2018	Approved as per NOC/comments received from DAC&FW (Seed Division) vide their O.M. No.1-115/2018-SD.IV (235th EXIM – 10


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		JKRH 3333)		& 11) dated 10th July, 2018 for export of 160000 Kgs. Hybrid Rice Seeds (JKRH2082 and JKRH 3333).
4.	M/s. Bankim Prosad Ghosh Seeds Private Limited, Howrah F.No. 01/91/110/10/AM19	5 MT Onion Seeds: Nasik Red	03.05.2018	Deferred due to want of NOC/comments from DAC&FW (Seed Division).
5	M/s VNR Seeds Pvt. Ltd. Raipur 01/91/110/36/AM19/EC	890 MT Rice (Paddy) Seeds for FOB value of USD 2015755.00	27.06.2018	Approved as per NOC/comments received from DAC & FW vide their O.M. No. No.1-115/2018-SD.IV (235th EXIM – xxii) dated 11th July, 2018 for export of 890 MT Rice (Paddy) Seeds.
6	M/s Balaji Seeds, Guntur (Dt.) Andhra Pradesh 01/91/110/39/AM19/EC	20 MT Onion Seeds Bombay Red for FOB value of Rs. 70,00000/-	28.06.2018	Deferred for want of submission of application, with the requisite application fees, in the prescribed proforma of ANF – 2N by the applicant.
7	M/s Chaudhary Enterprises, Muzaffarpur (Bihar) F.No.01/91/110/43/AM19/EC	5000 MT Non – Basmati Rice Paddy Husk (other than seed quality) for FOB value of Rs.1,00,00,000/-	05.07.2018	Approved as per NOC/comments received from DAC & FW vide their O.M. No. No.1-79/2016-SD.IV (Pt.IV) dated 17th July, 2018 for export of 5000 MT Non – Basmati Rice Paddy Husk (other than seed quality, subject to submission of Undertaking as prescribed by DAC & FW
8	M/s Jai Maa Durga Enterprises East Champaran (Bihar) F.No.01/91/110/42/AM19/EC	5000 MT Non – Basmati Rice Paddy Husk (other than seed quality)	05.07.2018	Approved as per NOC/comments received from DAC & FW vide their O.M. No. No.1-79/2016-SD.IV (Pt.IV) dated 17th July, 2018 for export of 5000 MT Non – Basmati Rice Paddy Husk (other than seed quality, subject to submission of Undertaking as prescribed by DAC & FW

DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (DAHD & F)

9.	M/s. NDDDB Dairy Services, New Delhi F.No. 01/91/110/26/AM19	4000 Nos. Straws of Murrah Buffalo Frozen Semen Doses (in Straws) for FOB value of USD 4000.00	06.06.2018	Deferred due to want of NOC / comments from DAHD & F.
10.	M/s Santhagiri Ashram, Trivandrum, Kerala F.No.01/91/110/31/AM19/EC	1200 live cow – holestein (HF) – weight 400 to 450 Kg and live cow-jersey-weight 400 to 450 Kg for FOB value of USD 369600.00	12.06.2018	Deferred due to want of NOC / comments from DAHD & F.


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MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

11.	M/s. Pisces Corporation, Navi Mumbai F.No. 01/91/110/130/AM18/EC	195.83 kg of Red Sanders Wood for FOB value of USD 17624.70	01.12.2017 received on 27.12.2017 and 02.01.2018	Deferred due to want of NOC from MOEF&CC (SU Division). SU Division has informed that they have called for comments from Wild Life Division on 27.04.2018, which is awaited.
12.	M/s. Sai Lalith Fragrances, Chennai F.No. 01/91/110/88/AM18/EC	1000 Kg. Machine Finished Sandal Wood Chips upto 50 Gms. for FOB Value US\$ 1,65,625	08.11.2017	Dropped. The case has been referred back to MEPZ to consider the case based on the verification of source of sandalwood, its entry into SEZ and permission for VAP from the sourced Sandalwood and Notification of final product.
13.	M/s Sree Balaji International, Chennai F.No. 01/91/110/184/AM18/EC	60.132 MT Small Pisces of Sandal Wood, Sandal Wood Powder Proudced from Sandal Wood for FOB Value USD1773894.	06.02.2018	Dropped from the active agenda for want of additional documents / clarification from the applicant.
14.	M/s. Raati Ranjan Impex, Chennai F.No. 01/91/110/210/AM18/EC	65.380 MTs of "Red Sanders Wood –in VAP form of Furniture sizes" for FOB value of USD 2353680.00	26.03.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division). The application has been examined in DGFT in consultation with MOEF&CC (SU Division). The information called for from the Govt. of West Bengal / PCCF, West Bengal has been received by MoEF&CC. The representative of SU Division informed that the matter is under examination in consultation with Wild Life Division. Response from MoEF & CC is awaited.
15.	M/s. Subinoy Karfa, Distt. Hooghly (W.B.) F.No. 01/91/110/211/AM18/EC	17.259693 MTs of "Red Sanders –in VAP form of furniture sizes" for FOB value of USD 621348.95	26.03.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division). The application has been examined in DGFT in consultation with MOEF&CC (SU Division). The information called for from the Govt. of West Bengal / PCCF, West Bengal has been received by MoEF&CC. The representative of SU Division informed that the matter is under examination in consultation with Wild Life Division. Response from MoEF & CC is awaited.
16.	M/s. Kolkata Traders, Kolkata F.No. 01/91/110/213/AM18/EC	17.259693 MTs of "Red Sanders –in VAP form of furniture sizes" for FOB value of USD 547430.76	26.03.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division). The application has been examined in DGFT in consultation with MOEF&CC (SU Division). The information called for from the Govt. of West Bengal / PCCF, West Bengal has been received by MoEF&CC. The representative of SU Division informed that the matter is under examination in consultation with Wild Life Division. Response from MoEF & CC is awaited.


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17.	M/s. V.M. Maniyar Exports, Surat F.No. 01/91/110/02/AM19/EC	72530 Kgs. Sandalwood Products	16.04.2018	Deferred due to want of NOC/comments from MOEF&CC (SU Division). The representative of SU Division informed that the case has been clubbed with the proposed revision of procedure for export of Sandal wood and Red Sander from SEZ. Comments of MoEF &CC received and are under examination in DGFT.
18.	M/s Sai Lalith Fragrance, Chennai F.No. 01/91/110/03/AM19/EC	1000 Kgs. Machine finished Sandalwood Chips up to 50 Gms	12.04.2018	Dropped. The case has been referred back to MEPZ to consider the case based on the verification of source of sandalwood, its entry into SEZ and permission for VAP from the sourced Sandalwood and Notification of final product.
19.	M/s Rose Metals Private Limited, New Delhi F.No. 01/91/110/29/AM19/EC	500 MT scrap of old/used spent automobile catalytic converters, its Honeycomb or powder for, of its Honeycomb Metalic Folly and Industry's Catalyst for FOB value of USD 10000000	07.06.2018	EFC has approved the case on Ex-Post Facto basis.
20	Aparajita Srivastava, Patna F.No.01/91/110/32/AM19/EC	01 piece horn of deer for FOB value 'Nil'.	25.05.2018	Deferred. The application was forwarded to Wildlife Division of MoEF & CC on 18.06.2018. Comments from MoEF&CCC are awaited.
21.	M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi F.No.01/91/110/128/AM18/EC	200 MT of 'D-oiled Spent Dust of Sandalwood' for FOB value of USD 80,000.	14.12.2017 received on 18.12.2017	Deferred. The case was earlier dropped from the agenda of the meeting for want of documents from the firm as desired by MoEF&CC. Now, the firm has submitted the requisite documents and has been forwarded to MoEF&CC for their comments / NOC.

DEPARTMENT OF FERTILIZERS

22	M/s Silverline Fertilizers Pvt. Ltd., Chennai F.No. 01/91/110/185/AM18/EC	Export of 315 MT Granulated SSP for FOB value USD 52447	05.03.2018	Deferred. Department of Fertilizers has sought documentary evidence for fresh purchase order from the firm which is awaited.
23	M/S DNS Fine Chemicals & Laboratories Pvt. Ltd. , Mumbai F.No.01/91/110/38/AM19/EC	50.00 MT Urea 99% for FOB value of USD 105000.00	29.06.2018	Deferred. Application has been forwarded to DoF vide O.M. dated 02.07.2018 for seeking their comments / NOC, which is awaited.
24	M/s Indian Potash Limited, Chennai F.No.01/91/110/41/AM19/EC	30,000 MT Chemical Fertilizer Urea 46% N for FOB value of USD 10770000.00	05.07.2018	Approved as per comments / NOC received from DoF vide their O.M. No.6-3/2012-FM dated 07.06.2018 for export of 30,000 MT +/- 10% Urea to Nepal by IPL subject to conditions as laid down by DoF in their said O.M.


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MINISTRY OF MINES

25.	M/s Ashapura Minechem Limited Mumbai F.No.01/91/110/76/AM17/EC	50,000 MT Washed Silica Sand	22.12.2017 (clarification received on 11.01.2018)	Deferred due to want of NOC from Ministry of Mines. It has been informed by the Ministry of Mines that they had called for comments of Mining Deptt., Govt. of Gujarat, which are awaited.
26.	M/s. Chawla Silica Sand Trading Co., Allahabad F.No. 01/91/110/22/AM19/EC	8000 MT Silica Sand for FOB value of Rs. 1,12,00,000/-	29.05.2018	Deferred due to want of NOC/comments from Ministry of Mines. Ministry of Mines, vide letter dated 14.06.2018, has informed that they have forwarded the application to Mining and Geology Deptt., Govt. of U.P. for NOC/ comments, which are awaited.

DEPTT. OF ATOMIC ENERGY (DAE)

27.	M/s. Sukaso Ceracolors Pvt. Ltd., Hyderabad F.No. 01/91/110/30/AM19/EC	1250.00 MTs. of Zircomat 5Micron/325 Mesh Powder for Fob value of USD 2312500.00	11.06.2018	EFC has approved the case on Ex-Post Facto basis.
28	M/s. Sukaso Ceracolors Pvt. Ltd., Hyderabad F.No. 01/91/110/33/AM19/EC	300.00 MTs. of Zircomat 5Micron/325 Mesh Powder for Fob value of USD 2312500.00	13.06.2018	EFC has approved the case on Ex-Post Facto basis.
29	M/s Opaque Ceramics Pvt. Ltd. , Ahmedabad F.No.01/91/110/35/AM19/EC	500.00 MT Zirconium Sillicate (Opacifier) for FOB value of USD 900000.00	18.06.2018	Deferred for want of comments / NOC from Department of Atomic Energy and also want of End User Certificate from all five foreign buyers.

Note :

(i) **Deferred cases :** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Written permissions for cases approved by EFC is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto** : Cases shown as **Approved post-facto** implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped**. Cases shown as **Dropped** implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.


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